



**Central Administrative Tribunal  
Principal Bench**

**CP No.146/2020  
In  
OA No.2787/2019**

New Delhi, this the 28th day of September, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. A. K. Bishnoi, Member (A)**

Amit Kumar Ray  
Group 'B', aged 43 years,  
Working as Assistant Information Officer,  
S/o Shri D. N. Ray R/o Quarter No.1521,  
Delhi Administration Flats Gulabi Bagh,  
Delhi 110 007.

... Applicant

(By Advocate : Shri Asish Nischal)

Versus

1. Shri Vijay Kumar Dev  
Chief Secretary  
Government of NCT of Delhi  
IP Estate, New Delhi 110 002.
2. Shri P. K. Gupta  
Secretary (PR),  
Directorate of Information and Publicity,  
Government of NCT of Delhi,  
Block-IX, Old Secreariat  
Delhi 110 054.

... Respondents

(By Advocate : Ms. Esha Mazumdar)

**: O R D E R (ORAL) :****Justice L. Narasimha Reddy, Chairman :**

This contempt case is filed alleging that the respondents did not implement the order dated 07.10.2019 in OA No.2787/2019. Today, it is represented that the order has since been complied with. The contempt case is accordingly closed.

**(A . K. Bishnoi)**  
**Member (A)**

/pj/sd/akshaya12oct/

**(Justice L. Narasimha Reddy)**  
**Chairman**